

Peo Tribunal
fixed for A.H.
on 24.3.95

Mixit
16.3
for Dy Registrar.

①
Dated: 24.3.95 SI. No. 13

Shri S.P. Saxena, Counsel for
the applicant.

At the request of Shri Saxena
S.O. till 31.3.95.

(P.P. Srivastava) M(A)
mjr
(M.S. Deshpande)
V/C

31.3.95
SI. No. 14

Applicant by Shri S.P.
Saxena.

Applicant seeks permission
to withdraw the O.A.

O.A. is disposed of as
withdrawn.

(P.P. Srivastava) M(A)
J.
(M.S. Deshpande)
V/C

dt 31.3.95
Order/Judgement despatched
to Appellate Court (S)
on 7.4.1995

8
14.5